

List of forms providing waiver of additional fee as per Circular no. 06/2021 and 07/2021

S.No	Form Id	Form description
1	Form CHG-1	Application for registration of creation, modification of charge (other than those related to debentures)
2	Form CHG-9	Application for registration of creation or modification of charge for debentures or rectification of particulars filed in respect of creation or modification of charge for debentures
3	FORM ADT-1	Information to the Registrar by company for appointment of auditor
4	FORM INC-22	Notice of Situation or Change of situation of Registered Office of the Company
5	FORM NDH-3	Return of Nidhi Company for the half year ended
6	FORM FC-4	Annual Return of a Foreign Company
7	FORM MSC-3	Return of dormant companies
8	FORM INC-27	Conversion of public company into private company or private company into public company
9	FORM NDH-2	Application for extension of time
10	FORM-IEPF-3	Statement of shares and unclaimed or unpaid dividend not transferred to the Investor Education and Protection Fund
11	FORM AOC-4	Form for filing financial statement and other documents with the Registrar
12	FORM AOC-4 NBFC	Form for filing financial statement and other documents with the Registrar for NBFCs
13	FORM AOC-4 XBRL	Form for filing XBRL document in respect of financial statement and other documents with the Registrar
14	FORM MGT-7	Form for filing annual return by a company.
15	LLP Form 3	Information with regard to limited liability partnership agreement and changes, if any, made therein
16	LLP Form-11	Annual Return of Limited Liability Partnership (LLP)
17	FORM DIR-11	Notice of resignation of a director to the Registrar
18	FORM MGT-14	Filing of Resolutions and agreements to the Registrar